

By E-Mail/ Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/13782/A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To, Smti Sharmila Bhuyan,
District & Sessions Judge
Lakhimpur, North Lakhimpur.

Dated Guwahati, the 23rd December, 2022

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No. DJI/10400/2022 dated 19.12.2022

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to avail HTC for the block period of 2020-2021 (by way of carry forward), for the journey to your home town Guwahati, w.e.f. 24.12.2022 to 01.01.2023, by the shortest possible route, as per existing Rules.

Thanking you,

Yours faithfully,


REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2022/
Copy to:-

/A. Dated 

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court

Sd/-

REGISTRAR (VIGILANCE)